

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Dated, the 24th Jan., 2022

No.HCM/1/96/BENCH / 872 As directed by Hon'ble The Chief Justice, High Court of Manipur, Learned members of the Bar and litigants are informed that the cases appearing in the cause list dated 24.01.2022 of Court No. 4 (Single Bench) of Hon'ble Mr. Justice A. Bimol Singh will be re-listed on the following dates as his Lordship could not hold Court today.

Sl. No. appearing in the cause list dated 24.01.2022	Rescheduled Dates
1-10	13.02.2022
11-22	14.02.2022
23-31	15.02.2022
32-47	16.02.2022
48-57	17.02.2022
60-75	18.02.2022

Interim orders, if any, subsisting and in force in these cases shall stand extended till the next date as notified above.

By Orders etc.,

Sd/-

(Alek Muivah)

Jt. REGISTRAR (JUDL.)

the Imphal, 24th January, 2022

No.HCM/1/96/BENCH/ 873-90
Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. The System Analyst, High Court of Manipur for uploading the same to the official website
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
12. The P.S. to Hon'ble Mr. Justice A. Bimol Singh.
13. The P.S. to Registrar General, High Court of Manipur.
14. All the Superintendents, Bench & Judicial Sections, High Court of Manipur.
15. The Court Masters, High Court of Manipur.
16. Guard File/ Order Book
17. Notice
18. Concerned file.

For kind information and circulation to the learned members

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24/01/2022

Jt. REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR